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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA(CAA) No. 95/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017**

Name of the Company: Nidhi Securities Ltd.
Kediya Ceramics
Faith Corporation Pvt. Ltd.
Vista Corporation Pvt. Ltd.
Bhavya Corporation Pvt. Ltd.
Dhara Corporation Pvt. Ltd.
Crystal Ceramic Industries Pvt. Ltd. (Joint Application.)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	NAVIN PAHWA	ADVOCATE		
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ORDER

Learned Advocate Mr. Navin Pahwa present for Applicant.

At request of Learned Counsel for Applicant, list the matter on 29.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of August, 2017.